

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

For admission.

Petra  
14/3

Bench

Free copy of  
the order No. 10  
dt. 15.3.02 given  
to the both counsel.

Petra  
27/3

P. 27/3  
S.O

09. 28.02.02

Learned Counsel for the  
petitioner undertakes to file  
rejoinder after serving copy on the  
other side in course of the day.

Call this matter after two weeks  
for hearing and final disposal at  
the stage of admission.

[Signature]  
Member (J).

10. 15.03.2002.

Pleadings in this case are  
complete. None appears for the  
Applicant despite repeated calls.  
Mr. A.K. Bose, Ld. S.B.C. for the  
Respondent is present, and  
~~heard~~ heard. This OA is dismissed  
for <sup>1/2</sup> default.

[Signature]  
Member (A)  
[Signature]  
Member (J)